

**IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR.JUSTICE VIJU ABRAHAM**

Monday, the 10th day of June 2024 / 20th Jyaishta, 1946
WP(C).NO.20620 OF 2024(B)

PETITIONERS:

1. G.MURALIDHARAN, AGED 56 YEARS, S/O GOPINATHAN, ADVOCATE, RESIDING AT T C 35/978, VALLAKKADAVU, THIRUVANANTHAPURAM:695 008. VICE PRESIDENT, PARENTS AND TEACHERS ASSOCIATION GOVERNMENT LAW COLLEGE, THIRUVANANTHAPURAM KUNNUKUZHY, THIRUVANANTHAPURAM, PIN - 695 035
2. DR.SANDHYA K. NAIR, AGED 48 YEARS, W/O.SANTHOSH M.S. ADVOCATE, RESIDING ATSANKARAM, SREEKANDESWARAM, FORT (PO), THIRUVANANTHAPURAM 695 023. EXECUTIVE COMMITTEE MEMBER, PARENTS AND TEACHERS ASSOCIATION GOVERNMENT LAW COLLEGE, THIRUVANANTHAPURAM KUNNUKUZHY, THIRUVANANTHAPURAM, PIN - 695 035

RESPONDENTS:

1. THE PRINCIPAL SECRETARY TO GOVERNMENT HIGHER EDUCATION DEPARTMENT GOVERNMENT OF KERALA, SECRETARIAT, THIRUVANANTHAPURAM , PIN - 695 001
2. THE DISTRICT COLLECTOR, THIRUVANANTHAPURAM CIVIL STATION, THIRUVANANTHAPURAM, PIN - 695 043
3. THE TAHSILDAR, THIRUVANANTHAPURAM TALUK OFFICE, KOWDIAR, THIRUVANANTHAPURAM, PIN - 695 003
4. THE EXECUTIVE ENGINEER PUBLIC WORKS DEPARTMENT, BUILDING WING, PMG, THIRUVANANTHAPURAM , PIN - 695 033
5. THE ASSISTANT EXECUTIVE ENGINEER PWD, BUILDING WING, PMG, THIRUVANANTHAPURAM , PIN - 695 033
6. THE PRINCIPAL GOVERNMENT LAW COLLEGE, THIRUVANANTHAPURAM KUNNUKUZHY, THIRUVANANTHAPURAM , PIN - 695 034
7. THE VARAMBASSERI MIRANDA RESIDENTS ASSOCIATION, REPRESENTED BY ITS PRESIDENT, VANCHIYOOR P.O, KUNNUKUZHY, THIRUVANANTHAPURAM , PIN - 695 035

Writ petition (civil) praying inter alia that in the circumstances stated in the affidavit filed along with the WP(C) the High Court be pleased to stay the operation and implementation of and all proceedings pursuant to Ext.P2, pending disposal of the Writ Petition.

This petition coming on for admission upon perusing the petition and the affidavit filed in support of WP(C) and upon hearing the arguments of M/S.R.V.SREEJITH, G.MAHESWARY, T.RINI, HARIGOVIND S.NAIR, ANAKHA BABU & NIDHIN KRISHNA, Advocates for the petitioners and of GOVERNMENT PLEADER, the court passed the following:

ORDER

The learned Government Pleader seeks time to get instructions.

Post on 05-07-2024.

There will be an interim order as prayed for, till the next posting date.

Sd/- **VIJU ABRAHAM** JUDGE



APPENDIX OF WP(C) 20620/2024

Exhibit P2

**TRUE COPY OF THE COMMUNICATION DATED 24.05.2023, ISSUED
BY THE 2ND RESPONDENT TO THE RESPONDENTS 4 AND 5**

